

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 83/(MAH)/2012  
CA No. 117/2015

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

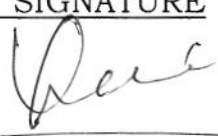

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Mr. Goverdhan M. Savalia  
V/s.

M/s. Shyamkarna Enterprises Pvt. Ltd.

28/5/15

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	U R Naik	Advocate	
2	Supriya Majumdar	Advocate	

**ORDER**

**C.A. No. 117/2015 in TCP No. 83/397-398/CLB/MB/MAH/2012**

1. The Learned Representatives of both the sides are present.
2. From the side of the Petitioner it is stated that the Reply in respect of the C.A. No. 117/2015 has been served on the Respondents, seeking permission to file the same before the Registry. Granted.
3. On the next date of hearing C.A. No. 117/2015 shall be heard. Adjourned to **28.6.2017**. Date is communicated to both the sides.

sd/-

**M.K. Shrawat**  
**Member (Judicial)**

**Dated: 03.05.2017**